

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3748

ANSWERED ON:25.08.2011

COASTAL EROSION

Hamsrajbhai Shri Radadiya Vitthalbhai ;Vasava Shri Mansukhbhai D.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the steps taken by the Government to prevent erosion of the sea shores of Southern Gujarat;
- (b) the funds allocated for the said purpose during the last three years; and
- (c) the details of the progress made during the said period?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) Schemes for anti-sea erosion works are planned and implemented by the respective State Governments. The assistance rendered by Central Government is technical, Catalytical and promotional in nature. During XI Plan, a State sector scheme namely, "Flood Management Programme (FMP)" has been approved by the Cabinet for providing central assistance to the State Governments under which the Grants-in-aid can be considered for undertaking flood control and river management works including anti-sea erosion works in critical reaches, on the specific requests from the concerned States.

(b) A scheme namely, "Providing coastal protection/ sea wall to combat erosion from Sangam Narayan temple to Gayatri temple at Taluka, Dwarka in district Jamnagar" with an estimated cost of Rs. 794.31 lakh has been included under FMP for which Rs. 200.00 lakh was released to the state government of Gujarat by Ministry of Finance in January'2011.

(C) No proposal for seeking subsequent installment of central assistance towards the aforesaid scheme during the current FY: 2011-12 has been received in the Ministry of Water Resources.